



<ul> <li>\$~1 to 9, 13, 57, 65 to 69, 76 to 102 (connected matters)</li> <li>* IN THE HIGH COURT OF DELHI AT NEW DELHI</li> </ul>			
1 +	W.P.(C) 9771/2024 and CM APPL. 40107/2024		
	KM SUNEETA RAJ AND ORS versus	Petitioners	
	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent	
2 +	W.P.(C) 10017/2024 and CM APPL. 40988/2024		
	PREETI SHARMA versus	Petitioner	
	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent	
3			
+	W.P.(C) 10018/2024 and CM APPL. 40989/2024		
	PARMAR SAMRAGNIBEN BABULAL versus	Petitioner	
	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent	
4	$\mathbf{W} = (\mathbf{C}) + 10021 / 2024 \dots + 1 \mathbf{C} \mathbf{V} + \mathbf{D} \mathbf{D} \mathbf{I} = (1022 / 2024)$		
+	W.P.(C) 10031/2024 and CM APPL. 41032/2024		
	VAGHMASHI URMILABEN BABUBHAI versus	Petitioner	
5	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent	
5 +	W.P.(C) 9803/2024 and CM APPL. 40180/2024		
	SAYMA versus	Petitioner	

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6	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent
+	W.P.(C) 9826/2024 and CM APPL. 40342/2024 DIVYA PANDEY AND ANR versus	Petitioners
7	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent
+	W.P.(C) 10284/2024 and CM APPL. 42090/2024 NANKU LAL AND ANR versus	Petitioners
8	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent
+	W.P.(C) 10312/2024 and CM APPL. 42244/2024	
	SAIRA SHABNAM AND ORS versus	Petitioners
9	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	Respondent
+	W.P.(C) 11456/2024 and CM APPL. 47537/2024	
	DEEPU SINGH CHAUHAN Through:	Petitioner
	versus	
	NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS Through:	Respondent
13	C C	
+	W.P.(C) 14633/2024 & CM APPL. 61434/2024	

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+	W.P.(C) 3422/2024 & CM	/I APPL. 13997/2024	
	ANJANA RANI Throu	gh:	Petitioner
	versus		
65	UNION OF INDIA & O Throu		Respondents
65 +	W.P.(C) 9002/2024 and C SATENDER KUMAR SA Throu	AHU gh:	Petitioner
	versus NATIONAL EDUCATIO & ANR. Throu	ON SOCIETY FOR TRIE	BAL STUDENTSRespondents
66 +	W.P.(C) 10751/2024 and BABITA Throu		Petitioner
~=	versus NATIONAL EDUCATIO & ORS. Throu	ON SOCIETY FOR TRIE	BAL STUDENTS
67 +	W.P.(C) 10832/2024 and DEEPAK KUMAWAT Throu versus	gh:	Petitioner
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69	& ORS.	Respondents
68 +	W.P.(C) 11280/2024 and CM APPL. 46714/2024 RAJKUMAR MEENA Through: versus	Petitioner
69	NATIONAL EDUCATION SOCIETY FOR TRI & ORS. Through:	BAL STUDENTSRespondents
+	W.P.(C) 9059/2024 and CM APPL. 37028/2024 YASHWANT YADAV Through: versus	Petitioner
	NATIONAL EDUCATION SOCIETY FOR TRI & ANR. Through:	BAL STUDENTSRespondents
76		
+	W.P.(C) 2824/2024 & CM APPL.Nos. 11608/2024, 62964/2024	
	SAPNA MEENA AND ORS versus	Petitioners
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77		
+	W.P.(C) 2901/2024 and CM APPL. 11968/2024 NEELESH TIWARI & ORS.	Petitioners
	versus	
	UNION OF INDIA & ANR.	Respondents
78 +	W.P.(C) 5484/2024 and CM APPL. 22589/2024 VEDANSH SANJAY PATHAK	Petitioner
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+	W.P.(C) 5544/2024 and CM APPL. 22874/2024	
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	MS NITU	Petitioner
	versus UNION OF INDIA & ANR.	Respondents
81		
+	W.P.(C) 8914/2024 and CM APPL. 36386/2024 MS ANJALI	Petitioner
	versus UNION OF INDIA & ANR.	Respondents
	onion of indiria rink.	Respondents
82 +	W.P.(C) 8921/2024 and CM APPL. 36405/2024 MS. INDU	Petitioner
	versus	
83	UNION OF INDIA & ANR.	Respondents
+	W.P.(C) 8923/2024 and CM APPL. 36407/2024	
	ANIL KUMAR	Petitioner
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84		1 275 50 200 4
+	W.P.(C) 9191/2024 and CM APPLs. 37559/2024	
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+	W.P.(C) 9206/2024 and CM APPLs. 37688/2024	
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87 +	W.P.(C) 9208/2024 and CM APPL. 37692/2024 a SONIA DEVI versus	and 37693/2024 Petitioner
	UNION OF INDIA & ANR.	Respondents
88 +	W.P.(C) 9366/2024 and CM APPL. 38497/2024 ATMARAM VYAS versus	Petitioner
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89 +	W.P.(C) 9531/2024 and CM APPL. 39075/2024 SARTHAK MITTAL versus	Petitioner
90	UNION OF INDIA & ORS.	Respondents
90 +	W.P.(C) 9800/2024 and CM APPL. 40174/2024 APARNA MISHRA & ORS. versus	Petitioners
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91	THROUGH COMM	AISSIONER & ANR.	Respondents
91 +	W.P.(C) 10293/2024	4 and CM APPL. 42104/2024	
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		Versus CATION SOCIETY FOR TRIE	BAL STUDENTS
92			
+	W.P.(C) 10335/2024	4 and CM APPL. 42331/2024	
	ARCHANA MISHI	RA versus	Petitioner
93	NATIONAL EDUC & ANR.	CATION SOCIETY FOR TRIE	BAL STUDENTS
+	W.P.(C) 10731/2024	4 and CM APPL. 44163/2024	
	RAJESH KUMAR	& ANR. versus	Petitioners
94 +	NATIONAL EDUC & ANR.	CATION SOCIETY FOR TRIE	BAL STUDENTS
	W.P.(C) 9903/2024	and CM APPL. 40651/2024	
	ASHISH DIXIT	versus	Petitioner
0.7	& ANR.	CATION SOCIETY FOR TRIE Through:	BAL STUDENTS
95 +	W.P.(C) 9827/2024	and CM APPL. 40349/2024	
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96 +	W.P.(C) 10126/2024 and CM APPLs. 41442/2024 SHIVA SHARMA AND ORS versus	and 41443/2024 Petitioners
	UNION OF INDIA AND ANR	Respondents
97 +	W.P.(C) 11019/2024 and CM APPL. 45560/2024 RUPANGI DWIVEDI AND ORS versus	Petitioners
	UNION OF INDIA AND ANR	Respondents
98 +	W.P.(C) 11021/2024 and CM APPL. 45574/2024 PREETI AND ORS versus	Petitioners
0.0	UNION OF INDIA AND ANR	Respondents
99 +	W.P.(C) 11118/2024 and CM APPL. 45987/2024 PRIYANKA CHAUDHARY & ORS. versus	Petitioners
100	NATIONAL EDUCATION SOCIETY FOR TRIB & ANR.	AL STUDENTS
+	W.P.(C) 11129/2024 and CM APPL. 46012/2024	
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#### **Presence:-**

### **For Petitioners**

Mr. S.K. Rungta, Senior Advocate with Mr. Prashant Singh, Advocates.

Ms. Mrinal Gopal Elkas and Ms. Shruti Verma, Advocates for in item 76 with Petitioner in person.

Mr. Sudhir Nandrajog, Senior Advocate with Ms. Mrinal Gopal, Ms. Shruti Verma, Advocates for Petitioner in Item Nos. 77 to 79 and 88

Mr. Kushagra Bansal, Advocate for Petitioner in item nos. 13, 80-87, 95, 101-102.

Mr. Vibhakar Mishra, Mr. Dipansh Mishra and Mr. Utkarsh Mishra, Advocates for Petitioners in item no. 97.

#### **For Respondents**

Mr. Chetanya Puri, SPC with Mr. Kautilya Birat and Ms. Nisha Puri, Advocates for UOI in item 13 and 65.

Mr. Anshuman Sharma and Mr. Azar Ahmed. Advocates for R-3/UGC.

Ms. Radhika Bishwajit Dubey, CGSC with Mr. Tarveen Singh Nanda, Govt. Pleader For Respondent No.2, Union of India/Respondent No. 2 in item 68.

Mr. Nune Balraj, SPC alongwith Mr. Ashish Rawat, GP for UOI in item 69





Mr. Hemant Kumar Yadav, SPC with Mr. Kapil Dev Yadav, GP for Respondent No.1 in item 76.

Ms. Theepa Murugesan, SPC with Ms.Sanya Bhatia and Mr. Kaushal Kishor, Advocates for UOI in item 78.

Mr. Farman Ali, SPC with Mr. Vidhu Dwivedi, Ms.Usha Jamnal and Ms. Harshita Chaturvedi, Advocates for Respondents in item 84.

Mr. Sandeep Kumar Mahapatra, Central Government Standing Counsel with Mr. Tribhuvan, Advocate for R-1 in item 88.

Mr. Jaswinder Phull, SPC with Mr. Aakash Meena, Advocate for R- 2/UOI.

Ms. Aakanksha Kaul, Mr. Aman Sahani, Mr. Akash Saxena and Ms. Rhea Borkotoky, Advocates for UOI in item 92.

Mr. Jivesh Tiwari, SPC with Ms. Samiksha, Government Pleader for UOI in item 94.

Mr. Nishant Gautam, Central Government Standing Counsel with Ms. Sanjana Mehrotra, Mr.Mayank Sharma, Mr. Ajay Kanojiya and Mr. Vinay Kaushik, Advocates for UOI in Item No. 95.

Ms. Iram Majid, Central Government Standing Counsel with Mohd. Suboor, Advocate for R-1 in item no. 96.

Ms. Umang Chopra SPC and Mr. Karan Malhotra, Government Pleader for Respondent No.1 in item 98.

Ms. Avshreya Pratap Singh Rudy, Senior Panel Counsel with Ms. Usha Jamnaland Mr. Bishwajyoti Pal, Advocates for UOI in 86 and 101.

Mr. Amartya Ashish Sharan and Ms. Saumya Dwivedi, Advocates for NESTS in all matters.

#### CORAM: HON'BLE MS. JUSTICE JYOTI SINGH <u>O R D E R</u> 18.11.2024

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List on 27.11.2024 at 02:30 PM.

## JYOTI SINGH, J

# NOVEMBER 18, 2024 shivam

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